

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:450
ANSWERED ON:26.04.2016
Performance of Sports Activities
Swami Maharaj Dr. Sakshi

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the performance of sports in various States including Uttar Pradesh is not up to the mark;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the Government has conducted any District-wise study/survey in this regard if so, the outcome thereof; and
- (d) the details of various steps taken by the Government to improve the performances of sports activities in various States including Uttar Pradesh?

ANSWER

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE)
FOR YOUTH AFFAIRS & SPORTS
(SHRI SARBANANDA SONOWAL)

(a) to (c) The Ministry of Youth Affairs & Sports has not undertaken any exercise with a view to assessing the performance of sports in various States including Uttar Pradesh and coming to a conclusion whether the same is up to the mark or not. The Ministry has not conducted any District-wise study/survey in this regard.

(d) The Sports Authority of India (SAI), an autonomous body under the aegis of the Ministry of Youth Affairs & Sports, implements the following sports promotional schemes all over the country in order to identify young sports talent in the age group ranging from 8-25 years and to nurture and train them to excel at National and International competitions

:

? National Sports Talent Contest (NSTC)

? Army Boys Sports Company (ABSC)

? SAI Training Centre (STC)

? Special Area Games (SAG)

? Extension Centres of STC/SAG

? Centre of Excellence (COE)

? SAI National Sports Academies

At present, 11773 talented sports persons (6626 Boys and 5147 Girls) are being trained in 27 sports disciplines in 251 Centres under Residential & Non-Residential basis. The selected trainees are provided with facilities in the form of Expert Coaches, Playfields, Equipment, Boarding & Lodging, Sports Kit, Competition Exposure, Educational Expenses, Insurance /Medical Expenses and Stipend as per the approved schemes norms.
